HIGH COURT OF CHHATTISGARH: BILASPUR

ORDER

No. 1048 /Confdl./2023 II-1-10/2001 Bilaspur, dated the 21° July, 2023

In partial modification of Registry Order No. 543/Confdl./2023/II-1-10/2001 dated 01.04.2023, Hon'ble the Chief Justice has been pleased to nominate the following Hon'ble Judge(s) as Portfolio Judge of the Civil Districts mentioned against their Lordship's name in the following table, with effect from 25.07.2023:-

TABLE

S. No.	Name of Hon'ble Judge	Civil District(s)
1.	Hon'ble Mr. Justice Arvind Singh Chandel	Raigarh, Rajnandgaon and Kabirdham (Kawardha)
2.	Hon'ble Mr. Justice Sanjay Kumar Jaiswal	Jashpur

BY ORDER OF HON'BLE THE CHIEF JUSTICE

(ARVIND KUMAR VERMA) REGISTRAR GENERAL

Endt. No. 1049 /Confdl./2023

Bilaspur, dated the 25 July, 2023

Copy forwarded to:-

- 1. Additional Registrar-cum-Principal Private Secretary to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 2. Private Secretary to Hon'ble Mr. Justice Goutam Bhaduri, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 3. Private Secretary to Hon'ble Mr. Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 4. Private Secretary to Hon'ble Mr. Justice P. Sam Koshy, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 5. Private Secretary to Hon'ble Mr. Justice Sanjay Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 6. Private Secretary to Hon'ble Mr. Justice Arvind Singh Chandel, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 7. Private Secretary to Hon'ble Mr. Justice Parth Prateem Sahu, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 8. Private Secretary to Hon'ble Mrs. Justice Rajani Dubey, High Court of Chhattisgarh, Bilaspur for information of her Ladyship.
- 9. Private Secretary to Hon'ble Mr. Justice Narendra Kumar Vyas, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 10. Private Secretary to Hon'ble Mr. Justice Naresh Kumar Chandravanshi, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 11. Private Secretary to Hon'ble Mr. Justice Deepak Kumar Tiwari, High Court of Chhattisgarh, Bilaspur for information of his Lordship.

- 12. Private Secretary to Hon'ble Mr. Justice Sachin Singh Rajput, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 13. Private Secretary to Hon'ble Mr. Justice Rakesh Mohan Pandey, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 14. Private Secretary to Hon'ble Mr. Justice Radhakishan Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 15. Private Secretary to Hon'ble Mr. Justice Sanjay Kumar Jaiswal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 16. Private Secretary to Registrar General, High Court of Chhattisgarh, Bilaspur for information.
- 17. All Registrars, High Court of Chhattisgarh, Bilaspur for information.
- 18. Director, Chhattisgarh State Judicial Academy, High Court of Chhattisgarh, Bilaspur for information.
- 19. District & Sessions Judge, Balod/ Baloda-Bazar/ Balrampur at Ramanujganj/ Bemetera/ Bastar at Jagdalpur/ Bilaspur/ Dakshin Bastar at Dantewara/ Dhamtari/ Durg /Janjgir-Champa/ Jashpur at Jashpurnagar/ Kabirdham at Kawardha/ Kondagaon/ Koriya (Baikunthpur)/ Korba/ Mahasamund/ Mungeli/ Raigarh/ Raipur/ Rajnandgaon/ Surguja at Ambikapur / Surajpur/ Uttar Bastar (Kanker) for information.
- 20. Principal Judge/I Additional Principal Judge/ II Additional Principal Judge/ III Additional Principal Judge, Family Court, Bilaspur/Durg/Raipur/Janjgir for information.
- 21.Judge, Family Court, Balod/ Baloda-Bazar/ Bemetara/ Dantewara/ Dhamtari/ Jagdalpur/ Janjgir-Champa/ Jashpur/ Kawardha/ Kanker/ Korba/ Manendragarh/ Mahasamund/Mungeli/ Raigarh/ Rajnandgaon/ Surajpur/ Surguja for information.
- 22. Special Judge under S.C. & S.T. (P.A.) Act, Bilaspur/ Durg/ Raipur/ Rajnandgaon/ Surguja (Ambikapur) for information.
- 23. All Joint Registrars, High Court of Chhattisgarh, Bilaspur for information.
- 24. Additional Registrar (Judicial/D.E./Admn./O/o R.(J.) and Central Filing/ Checker/ Copying), High Court of Chhattisgarh, Bilaspur for information.
- 25. Secretary, High Court Legal Services Committee, High Court of Chhattisgarh, Bilaspur for information.
- 26. Officer on Special Duty, High Court of Chhattisgarh, Bilaspur for information.
- 27 Budget Officer, High Court of Chhattisgarh, Bilaspur for information.
- 28. Deputy Registrar (Confidential/ Civil & Supreme Court Section/ Works/D.E./Protocol), High Court of Chhattisgarh, Bilaspur for information.
- 29. Assistant Registrar/Section Officer/In-charge, Accounts/ Budget/ Complaint/ District Establishment/ Establishment / I. & E./ Juvenile Justice Cell/ Pension / Protocol/ Record Room (Admn.)/ O/o R.G./ S.& A./Vigilance/Works Sections, High Court of Chhattisgarh, Bilaspur for information and necessary action.
- 30. In-charge, NIC High Court Computer Cell, High Court of Chhattisgarh, Bilaspur with a direction to upload this order in the official web-site of this High Court.

(ARVIND KUMAR VERMA) REGISTRAR GENERAL

21.07.2023